

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018
IN
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER : Medici Holdings Ltd
NAME OF THE RESPONDENTS : Photon Infotech Pvt Ltd
UNDER SECTION : 32 & 34 of NCLT Rules, 2016

ORDER

Counsel for the Applicant is led by Ld. Senior Counsel Mr. R. Murari. Counsel for R1 to R5 is led by Ld. Senior Counsel Mr. P.H. Arvinth Pandian. R6 to R8 is represented by Ld. Counsel Mr. K. Moorthy. R9 is represented by Ld. Practising Company Secretary Mr. V. Mahesh.

List this matter on **12.08.2021** along with other connected applications for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs